

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 150
TO BE ANSWERED ON 30.11.2015**

Recruitment in IITs

†150. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms fixed for the recruitment of teachers and Instructors in Indian Institutes of Technology (IITs);
- (b) the basis on which the candidates have been selected in recruitment for the said posts in IIT Kanpur;
- (c) whether all standard procedures are being followed by the committee set up for the recruitment process; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

- (a) : Recruitment of faculty and non-faculty posts in IITs is done as per the provision contained in the Statutes of the Institute as provided under the Institute of Technology, Act, 1961.
- (b) to (d): As per the provisions of the Statute of IIT-Kanpur, recruitment of the Professors, Associate Professors and Assistant Professor are done by a Selection Committee constituted as per Statute, after inviting applications through open advertisement. The selections made by the Selection Committee are considered and approved by the Board of Governors.

F. No. H-11016-35/2015-T.S-I
Government of India
Ministry of Human Resource Development
Department of Higher Education
Technical Section – I

Subject:- Lok Sabha Unstarred Question No. 150 for 30.11.2015 regarding “Recruitment in IITs” asked by Shri Devendra Singh Bhole.

May please see Lok Sabha Unstarred Question No. 150 to be answered on 30.11.2015 regarding “Recruitment in IITs” asked by Shri Devendra Singh Bhole. The text of the question is reproduced below:-

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms fixed for the recruitment of teachers and Instructors in Indian Institutes of Technology (IITs);
- (b) the basis on which the candidates have been selected in recruitment for the said posts in IIT Kanpur;
- (c) whether all standard procedures are being followed by the committee set up for the recruitment process; and
- (d) if so, the details thereof?

2. Based on the information available in the Section, a draft reply to the above Question has been attempted and placed in the file for consideration and approval of the Hon’ble HRM.